

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K-11017/08/2018-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

....
Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 01st November, 2018.

NOTIFICATION

In exercise of the powers conferred by clause (1) of Article 222 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to transfer Shri Justice Indrajit Mahanty, Judge of the Orissa High Court, as a Judge of the Bombay High Court and to direct him to assume charge of his office in the Bombay High Court on or before 15th November, 2018.

mkp
1/11/2018

(Rajinder Kashyap)

Joint Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
FARIDABAD

No. K. 11017/08/2018-US.II

Dated 01.11.2018

Copy to:-

- 1 Shri Justice Indrajit Mahanty, Judge, Orissa High Court, Cuttack.
- 2 The Secretary to the Governor of Odisha, Bhubaneswar.
- 3 The Secretary to the Chief Minister of Odisha, Bhubaneswar.
- 4 The Secretary to the Chief Justice, Orissa High Court, Cuttack.
- 5 The Chief Secretary, Government of Odisha, Bhubaneswar.
- 6 The Registrar General, Orissa High Court, Cuttack.
- 7 The Accountant General, Government of Odisha, Bhubaneswar.
- 8 The Secretary to the Governor, Maharashtra, Mumbai.
- 9 The Secretary to the Chief Minister, Maharashtra, Mumbai.
- 10 The Secretary to the Chief Justice, Bombay High Court, Mumbai.
- 11 The Chief Secretary, Government of Maharashtra, Mumbai.
- 12 The Registrar General, Bombay High Court, Mumbai.
- 13 The Accountant General, Maharashtra, Mumbai.
- 14 The Secretary to the Governor, Goa, Panaji.
- 15 The Secretary to the Chief Minister, Goa, Panaji.
- 16 The Chief Secretary, Government of Goa, Panaji.
- 17 The Accountant General, Goa, Panaji.
- 18 The President's Secretariat, (CA.II Section), New Delhi
- 19 PS to Principal Secretary to the Prime Minister, New Delhi.
- 20 Registrar (Conf.), O/o Chief Justice of India, 5 Krishna Menon Marg, New Delhi.
- 21 PS to ML&J/PS to MoS(L&J)/PSO to Secretary(J)/JS(RKK)/DS(ANS)/US.II/SO(Desk)
- 22 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).



(S. Vijay Gopal)

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